

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) Yes, Sir. International Food Policy Research Institute (IFPRI) has brought out a Global Hunger Index (GHI) Report in October, 2010. The index is a combined measure of undernourishment, underweight in children under the age of five and mortality rate of children under the age of five. The index ranks countries on a 100-point scale, with 0 being the best score (no hunger) and 100 being the worst. The GHI score for India in 2010 is 24.1 against the score of 31.7 in 1990 which is lower by approximately 23.9%. GHI Score for China in the corresponding period is lower by approximately 48.2%.

(b) and (c) As per the said Report, the economic performance and hunger levels are inversely correlated. The Report *inter-alia* also indicates that India is among the countries where hunger levels are considerably higher than its Gross National Income (GNI) per capita would suggest. In India, for example, high 2010 GHI scores are driven by high levels of child underweight resulting from the low nutritional and social status of women in the country.

The GHI Report, 2010 does not reflect impact of the latest economic events. Since the data in the Index are of 2003-08, they do not reflect India's latest performance. Further, child mortality and incidence of underweight in children are not necessarily as a result of only hunger.

#### **Wastage of foodgrains**

2707. SHRI ANIL MADHAV DAVE: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the quantity of foodgrains gone wasted/destroyed in the godowns in each district across India during the financial year 2009-10;

(b) whether anybody has been found guilty of these losses;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) Details of damaged/non-issuable foodgrains accrued in Food Corporation of India (FCI) godowns during the financial year 2009-10, as reported by F.C.I. given in the Statement (*See below*).

(b) to (d) F.C.I. has reported that after conducting inquiry, action has been taken against 28 delinquent officers/officials during the year 2009-10 for damage of foodgrains.

*Statement*

*The FCI district-wise accrual of damaged foodgrains during the year 2009-10*

Region	FCI District	Quantity of damaged foodgrains (in tons)
1	2	3
Punjab	Bhatinda	202
	Moga	1
	Faridkot	2070
Rajasthan	Ajmer	2
	Bikaner	1
	Jaipur	2
	Jodhpur	7
Uttar Pradesh	Hapur	6
	Lucknow	6
	Shahjanpur	1
	Azamgarh	1
Delhi	Mayapuri	4
	Shaktinagar	1
Jammu and Kashmir	Jammu	11
Jharkhand	Ranchi	13
	Dhanbad	4
Assam	Bongaigaon	28
	Silchar	1
	North Lakhimpur	1
	Nagaon	8
North East Frontier (NEF)	Shillong	30
	Aizawl	8
	Agartala	39

1	2	3
Chhattishgarh	Raipur	972
	Durg	2
Maharashtra	Borivali	7
	Manmad	107
	Nagpur	3
	Pune	114
	Goa	14
Madhya Pradesh	Indore	26
	Gwalior	20
	Jabalpur	2
	Sagar	1
Gujarat	Baroda	21
	Rajkot	774
	Adipur	19
Kerala	Alappuzha	9
	Kottayam	4
	Kochi	6
Tamil Nadu	Coimbatore	1
West Bengal	Murshidabad	49
	Coochbehar	277
	Port Depot	1
	New Port Depot (NPD)	38
	Siliguri	63
	Durgapur and Sikkim	753
	Kol-North	176
	Madhepura	697
Bihar	Gaya	29

1	2	3
Karnataka	Raichur	1
	Hubli	8
	Shimoga	3
	Mysore	8
	Bangalore	50
TOTAL		6702

### **Implementation of Food Security Act**

2708. SHRI PARIMAL NATHWANI: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the details of the main features of the Food Security Bill;
- (b) how far the Bill takes care of the people below the poverty line in both urban and rural areas;
- (c) whether implementation of the Act will result in substantial increase of foodgrains outgo from PDS; and
- (d) if so, its implications on food economy?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) to (d) The Government is committed to enact a National Food Security Act (NFSA) which, *inter alia*, envisages entitling every family below poverty line to a certain quantity of Food grains each month at subsidized prices.

The National Advisory Council (NAC) has made certain recommendations on 23.10.2010 on the proposed National Food Security Bill.

The recommendations of NAC and other stakeholders will be considered by the Empowered Group of Ministers (EGoM) constituted to consider various issues regarding the proposed law on food security. Based on directions of EGoM, the draft Bill would be prepared and further action taken.

### **Losses of foodgrains during transit/storage**

2709. SHRI PARIMAL NATHWANI: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the details of the transit and storage losses of foodgrains during last three years;
- (b) whether these losses have affected the food subsidy;